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LOK SABHA

Friday, November 27, 1964/Agrahayana 6, 1886 (Saka)

The Lok Sabha met at Eleven of the

[Mr. Speaker in the Chair]

MEMBER SWORN

Mr. Speaker: Secretary may call out the name of the Member who has come to make and subscribe the oath or affirmation under the Constitution.

Secretary: Shrimati Vijaya Lakshmi Pandit.

The Minister of Communications and Parliamen ary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House, Shrimati Vijaya Lakshmi Pandit who has been returned to Lok Sabha from Phulpur constituency of Uttar Pradesh in the vacancy caused by the death of Shri Jawaharlal Nehru.

Shrimati Vijaya Lakshmi Pandit (Phulpur).

ORAL ANSWERS TO QUESTIONS Import of Cement

*225. Shri Vishram Prasad: Shri Bagri:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Starred Question No. 135 on the 11th September, 1964 and state:

 (a) whether Government have since considered the proposal to import cement to meet the acute shortage in the country; and

1603 (Ai) LSD-1.

(b) if so, how much cement will be imported and from which country?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). Yes, Sir. It has been decided not to import any cement.

श्री विश्राम प्रसाद: क्या यह सही है कि रूस हिन्दुस्तान को सीमेंट रुपीज की वैल्यु में देना चाहता है; ग्रगर हां, तो चूंकि इस देश में बहुत सी योजनायें सीमेंट की कमी की वजह से स्थागित पड़ी हुई हैं, इसलिए क्या सरकार वहां से सीमेंट इम्पोर्ट करने के बारे में सोच रही है?

Shri Bibudhendra Misra: It been considered taking all aspects of the question into consideration also the overall position in the country and the requirements. The main requirements of the Central sponsoring authorities, like, Defence, ways, Water and Power Commission, any everything has been considered. In view of the shortage of foreign exchange the Government has come to the conclusion that it is not necessary to import any cement. The shortage is there but it is not to the extent of retarding the progress of any important sector.

श्री विश्राम प्रसादः ग्रगर सरकार बाहर से सीमेंट इम्पोर्ट नहीं करना चाहती है, तो वह सीमेंट की कमी को पूरा करने के लिए कौन से कदम उठा रही है, क्योंकि इस की वजह से देश की जनता परेशान है ग्रीर बहुत सी योजनायें स्थिगत पड़ी हुई हैं?

वद्योग तथा संभरण मंत्रालय में भारी इंजीनियरिंग तथा उद्योग मंत्री (श्री त्रि० ना० सिंह): इस कमी को परा करने के लिए हम लोगों ने यह कोशिश की है कि इस वक्त जितने कारखाने हैं. उन में ग्रगर थोडे बहत बैलेंसिंग एक्विपमेंट से काम चल सके. तो उस का इन्तजाम कर दिया जाय। इसके साथ ही इस वक्त जो फैक्टरीज़ हैं. हम ने उन को इन्सेन्टिव दिया है. जिस से वे ज्यादा उत्पादन कर सकें। इस का नतीजा यह हम्रा है कि ग्राधा मिलियन टन पिछले साल ज्यादा पैदा हम्रा भीर भाशा है कि इस साल उस से भी ज्यादा पैदा होगा।

श्री बागडी: नया मंत्री महोदय यह बताने की कपा करेंगे कि देश में सीमेंट की जो कमी वाके हुई है, उस का कारण यह भी है कि सरकार ने सीमेंट बनाने के बारे में जो लाइसेंस दिये थे. उन को कैन्सल, मन्सख, किया गया और वे मन्सख किये गए लाइसेंस दूसरों को स्रभी तक नहीं दिये गए। स्रगर .. यह सत्य है तो फिर सरकार दस लाखटन के लाइसेंस दौबारा कब दे रही है?

Shri Bibudhendra Misra: It is true that some licences have been celled because the parties did not go forward with their work; but a capacity of 4.6 million tonnes has licensed recently. That would cover 22 schemes out of which 12 are completely new.

Shri Vidya Charan Shukla: Is it. not a fact that in our country we have more than enough raw material cement production and also machinery for cement production is What is made indigenously? reason that the Government allowed this acute shortage of cement to grow in this country and why

Mr. Speaker: This question is confined to import only. We are going into the broader questions as to why shortage has occurred, what the production is and other things.

Shri Vidva Charan Shukla: I am not asking about production. I saying that the import has been cessitated because of the shortage.

Oral Answers

Mr. Speaker: Now we have decided not to import.

Shri Kapur Singh: What is the approximate annual lag between production and requirements cement?

Shri Bibudhendra Misra: The production, at present, is 10.5 million tons and the requirement is by about 2 to 21 million tons.

Shrimati Savitri Nigam: The hon. Deputy Minister has mentioned that they are not importing it because they will require more of exchange. I would like to what is the harm in importing from the rupee payment countries like Russia and some other countries?

Mr. Speaker: They are not import-

Shri D. N. Tiwary: In view of the fact that there is a large consumption of cement in public works and general public has to suffer and wait for years together for having a few bags of cement, may I know ther the Government is considering to supply some cement to the general public?

Shri T. N. Singh: We anxious that the shortage of centent should be made good as soon possible. As a matter of fact our allocations, every effort has been made to accommodate as much of the private demand as possible keeping in view, no doubt the importance of the various public sector projects which are to be implemented, specially the demand for minor irrigation projects which is being met. We are attempting to meet that demand and that creates some shortage in other sectors.

श्री ग्रोंकार लाल बेरवा: जिन देशों से सीमेंट ग्रायात किया जाता है, उनको बदले

में विदेशी मुद्धा दी जाती है। क्या वे देश उस के बदले में कोई ऐसी चीज नहीं मंगाते हैं, जो हम उन को दे सकें, ताकि विदेशी मुद्धा की बचत हो जाये?

ग्रध्यक्ष महोदयः मंत्री महोदय ने कहा है कि वह सीमेंट मंगायेंगे ही नहीं।

श्री विभूति मिश्रः क्या सरकार ने राज्य सरकारों को कोई निर्देश दिया है कि खेती के काम के लिए सीमेंट का ग्रमुक परसेंटेज किसानों को दिया जाये, ताकि खेती का उत्पादन बढ सके?

ग्रथ्यक्ष महोदय: यह सवाल बिल्कल ग्रलग है।

श्री विभूति मिश्रः यह बड़ा महत्वपूर्ण सवाल है। किसानों को सीमेंट नहीं मिलता है।

श्रध्यक्ष महोदय: यह सवाल सिर्फ़ इतना है कि श्राया सरकार श्रौर सीमेंट इम्पोर्ट करेगी।

श्री विभूति मिश्रः वह इंडस्ट्री ग्रौर सप्ताई के मितिस्टर भी तो हैं?

Shri R. Ramanathan Chettiar: May I know at what price we are importing the cement?

Shri T. N. Singh: We are not importing cement.

Mr. Speaker: He has said that they are not importing.

Shri Tridib Kumar Chaudhuri:
May I know whether any comparative
study has been made of the foreign
exchange that will be required to
import machinery for the units for
which licenes have been granted and
the foreign exchange, or rupee exchange in this case, that would be
required to meet the import demands
for a temporary period? May I know
whether that aspect of the question
has been taken into consideration.

Mr. Speaker: Again, that is not relevant. Next Question.

Syllabus of Mining Engineering

*226. Shri R. G. Dubey:
Shri Yashpal Singh:
Shri Subodh Hansda:

Will the Minister of Steel and Mines be pleased to state:

- (a) whether it is a fact that a board has been set up for reviewing the syllabus of the courses and standards to be followed by each institute imparting training in mining engineering; and
- (b) if so, the composition of the board and the terms of its reference?

The Parliamentary Secretary to the Minister of Steel and Mines (Shri Thimmaiah): (a) Yes, Sir,

- (b) A statement giving the composition and functions of the Joint Board on Mining Engineering Education and Training is laid on the Table of the House. [Placed in Library. See No. LT-3479/64].
- Shri R. G. Dubey: May I know whether the Board has submitted any interim report and made any recommendations?

Shri Thimmaiah: Yes, Sir. Board had made certain recommendations in their meeting held in October, 1964. The recommendations are that a scheme of fellowships should be introduced in Mining Engineerthe National Register Unit the Council of Scientific and trial Research should assess the position with regard to the employment of various categories of mining engineers and that a scheme of graduate apprentices should be introduced in the mining industry.

Shri R. G. Dubey: May I know what steps are being taken to implement these recommendations?

Shri Thimmaiah: Out of these three recommendations, for the implementation of the first two recommendations, we have asked the Council of Scientific and Industrial Research to